

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:252

ANSWERED ON:24.07.2014

GAS BASED POWER PLANTS

Chaudhary Shri P.P.;Choudhary Col. (Retd) Sona Ram

**Will the Minister of POWER be pleased to state:**

(a) the details of gas based power plants under operation, their installed capacity and power generated by them during each of the last three years and the current year;

(b) whether the Union Government has received requests/demands from the State Governments including the Government of Rajasthan for allocation of gas for their future/ongoing projects, if so, the details thereof and the action taken/being taken by the Union Government in this regard;

(c) whether the Union Government has given any directive to put up on hold new gas based power plant till 2015-16, in view of non-availability of gas and if so, the details thereof; and

(d) the strategy proposed to make the gas available thereafter for setting up of new gas based plants?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) to (d) :A Statement is laid on the Table of the House.

**STATEMENT**

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 252 TO BE ANSWERED IN THE LOK SABHA ON 24.07.2014 REGARDING GAS BASED POWER PLANTS.

(a) :The details of gas based power plants including their installed generation capacity and power generated by them during each of the last three years and the current year (2014-15), plant- wise is enclosed at Annex.

(b) :Following requests for allocation of gas were received by Ministry of Petroleum and Natural Gas (MoP&NG) from various State Governments for gas based power projects which were placed before Empowered Group of Ministers (EGoM) in its meeting held on 24.2.2012:

State/Union Territory	Power project (in MMSCMD)	Gas requirement
Haryana	1500 MW, Faridabad	7.5
Maharashtra	1500 MW by BHEL & Mahagenco JV at Latur	6
Puducherry	350 MW at Yanam	2 (1.3 @ 70% PLF)
Uttarakhand	Various power projects in the State	6
Punjab	1000 MW at Ropar	4.5
Andhra Pradesh	2100 MW at Karimnagar	2.8 @ 75% PLF
Uttar Pradesh	1050 MW by SAIL at Jagdishpur	5
Gujarat	702 MW at Pipavav, 351 MW at Hazira	2.62 + 1.6 at 70% PLF
Kerala	1200 MW at Cheemeni, Kasaragod, Kerela	5.4
Karnataka	1400 MW near Bangalore and 2100 MW in Thaddadi	
Uttar Pradesh,	Six 1000 MW in Delhi Mumbai	24
Haryana, Rajasthan,	Industrial Corridor (DMIC)	
Madhya Pradesh,		
Gujarat &		
Maharashtra		
Maharashtra	1220 MW at Uran	5.4

However, no allocation was made by EGoM.

Further, various requests for allocation of gas are being received by the MoP&NG from time to time which are being considered for allocation in accordance with the extant Gas Utilisation Policy of the Government and availability of domestic gas.

(c) :Yes, Madam. Ministry of Power had issued an advisory on 14.03.2012 to all developers of gas based power plants not to plan for any domestic gas based power plants till 2015-16, due to non- availability of additional domestic gas for the power projects.

(d):Some of the strategies as intimated by MoP&NG to increase the gas availability are given below:

MoP&NG has issued guidelines on clubbing / diversion of gas between power plants of same owner with the intent to serve the larger public interest so that the available gas can be used more efficiently in order to improve the Plant Load Factor (PLF) with corresponding increase in electricity generation. MoP&NG has also issued guidelines on swapping of natural gas on 14.03.2012 between two parties on energy parity basis.

Further, the Empowered Group of Ministers (EGoM) in its meeting held on 23.08.2013 had decided that supplies to Fertilizer sector be maintained at the level of 31.5 Million Metric Standard Cubic Meter Per Day (MMSCMD) and all the additional New Exploration Licensing Policy (NELP) gas, if any, after meeting the supply level of 31.5 MMSCMD to Fertilizer sector be supplied to Power sector during the years 2013-14, 2014-15 and 2015-16.